

Messrs. R. Akoojee Jadwet & Co.

673. Shri A. S. Saigal: Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No. 2784 on the 7th June, 1962 and state whether M/s. R. Akoojee Jadwet & Co. (Private) Ltd. are paying instalments as per conditions of the loan?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): No instalment of principal has yet become due. They have, however, paid the interest on the due dates.

Shortage of Milk in U.P.

674. Shri Surendra Pal Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that recently a deputation of the Ghee manufacturers of western Uttar Pradesh met him and complained of their industry being adversely affected by the shortage of milk created in the rural areas of west U.P. by the Delhi Milk Scheme's milk purchasing activities in those areas; and

(b) if so, whether Government propose to bring about some changes in the Delhi Milk Scheme's milk purchasing scheme in order to give some relief to the Ghee manufacturers of U.P.?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) and (b). A deputation led by the President, Mandal Congress Committee, Khurja, met the Minister for Agriculture on the 4th February, 1963. They represented that the Cooperative Ghee Merchants Association, Khurja, was facing great difficulties with the cottage ghee industry of Khurja due to large quantities of milk being purchased by the Delhi Milk Scheme from that area. It was pointed out to them that the Government of India had not received any complaint from the Kisans themselves in this connection and therefore it meant that the Delhi Milk

Scheme, which did not enjoy any special advantage over the other purchasers of milk, provided an assured and more profitable market to the rural areas and thus actually helped the rural producers of milk instead of harming them and the remedy would lie in expanding productivity of milk by better feeding methods and expanding the number of good milch animals there, to meet the requirements of the ghee merchants as well. The deputationists also mentioned that they were representing to the Minister (Agriculture) U.P., who was visiting them shortly regarding loans for more milk animals, Rural dairy Extension Programmes, etc. It has been proposed that to the extent possible Delhi Milk Scheme might not too rapidly expand their drawal of milk from these areas, till the situation improved.

Cotton Cultivation

675. Shri Firodia: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the package districts for intensive cultivation of cotton are approved by Government;

(b) if so, the districts selected for the purpose;

(c) what financial help would be given from the Centre; and

(d) whether any financial assistance will be given from Centre for crop loan finance for cotton crop in package districts?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) Yes,

(b) The selected districts and tracts are as under:—

Ferozepur, Hissar, Ganganagar, Mewar, Bundelkhand, Allahabad, Matatila, Rohilkhand, Rajkot, Junagadh, Nimar, Dhar-Cambodia tract in Madhya Pradesh, Marathwada, Vidharbha, Belgaum-Bijapur, Gadag, Krishna-Guntur,

Winter Cambodia and Summer Cambodia tracts in Coimbatore District.

(c) (i) 50 per cent of expenditure on additional staff.

(ii) 50 per cent share of subsidy on improved cotton seeds.

(iii) 25 per cent subsidy on pesticides, dusters, sprayers etc.

(iv) During 1962-63, the Central Government met full cost of aerial spraying done by the Central aerial unit. Wherever this work was got done through private concerns, 75 per cent of the operational cost was met by the Central Government.

(d) Yes. Short term loans for purchase and distribution of fertilizers and cotton seeds are being made available to the State Governments under the general cotton development scheme and these could be availed of in the package programme areas also.

खजुराहो में हवाई अड्डा

६७६. श्री रा० स० तिवारी : क्या परिवहन तथा संचार मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मध्य प्रदेश के छतरपुर जिले के खजुराहो में हवाई अड्डा बनाने का सरकार का विचार है ;

(ख) यदि हां, तो हवाई अड्डे का निर्माण कब आरम्भ होगा ; और

(ग) इस पर कुल कितनी राशि खर्च होगी ?

परिवहन तथा संचार जंत्रालय में उप-मंत्रा (श्री मुहीद्दीन) : (क) जी हां ।

(ख) ज्यू ही स्टेट गवर्नमेंट जमीन हासिल करके सिविल एवियेशन को देगी काम शुरू कर दिया जायगा ।

(ग) जमीन की लागत के अलावा, जो स्टेट गवर्नमेंट बिला कीमत देगी, ४,७७ ००० रुपये का अन्दाजा किया गया है ।

Tribal Development Blocks

677. Shri D. J. Naik: Will the Minister of **Community Development and Co-operation** be pleased to state:

(a) whether the phased programme of starting Tribal Development Blocks in areas having preponderating tribal population is being implemented as envisaged in the Third Five Year Plan; and

(b) the progress achieved in the Tribal Development Blocks, State-wise?

The Deputy Minister in the Ministry of Community Development and Co-operation (Shri B. S. Murthy):
(a) Yes, Sir.

(b) A statement indicating the progress made upto 30th September, 1962 in the Tribal Development Blocks (Statewise) is laid on the Table of the House. [Placed in Library, see No. LT-937|63].

Goods Lost in Transit

678. Shri Maheswar Naik: Will the Minister of **Railways** be pleased to state:

(a) the amount of goods damaged, lost and stolen in the course of their transit over the railways during the current financial year and the previous year; and

(b) the amounts of compensation claimed and actually paid for the respective periods?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) and (b). A statement is laid on the Table of the House. [Placed in Library, see No. LT-939|63].